

**OFFICE OF THE DISTRICT JUDGE, SULTANPUR.**

**ORDER** No-232/2020

The Hon'ble High Court vide its letter No.1117/LXXXVII-CPC/e-Courts/Allahabad dated: 03-06-2020, has issued guidelines that whenever any Court campus is covered under the containment zone, such Courts shall remain closed till such time the concerned District Court or outlying court continuous to remain in Containment Zone. The Court Campus of Sultanpur Judgeship was under the containment zone from 25.07.2020 to 08.08.2020

The learned District Magistrate, Sultanpur vide its letter No. No.275/J.A., dated: 09.08.2020, has reported that the Court Campus of Sultanpur Judgeship, is now out of the containment zone.

Hence, all the courts situated at headquarter of District Court, Sultanpur shall re-open from 10.08.2020 as usual time. Before opening of Court campus, Officer-in-charge, Nazarat shall ensure complete sanitization (strictly as per guidelines) with the help of District Authorities.

Guidelines in respect of mechanism/modalities for opening of courts issued by the Hon'ble High Court vide letter No.1117/LXXXVII-CPC/e-Courts/Allahabad, dated: 03.06.2020 and letter No.1293 /LXXXVII-CPC/e-Courts/Allahabad dated: 16.07.2020 shall be followed strictly.

Inform all concerned *and report to Hon'ble High Court also.*

*[Signature]*  
District Judge, *09.08.20*  
Sultanpur.  
09.08.2020

Copy forwarded for information and necessary action:

- 1- District Magistrate, Sultanpur/Amethi.
- 2- Superintendent of Police, Sultanpur/Amethi.
- 3- Superintendent of Jail, Sultanpur.
- 4- Senior Prosecuting Officer, Sultanpur.
- 5- Bar Association, Sultanpur, Kadipur and Musafirkhana.
- 6- D.G.C. (Civil/Criminal), District Court, Sultanpur.
- 7- District Information Officer, Sultanpur for publication in news papers.
- 8- System Officer for uploading on the website of District Court, Sultanpur.

*[Signature]*  
District Judge, *09.08.20*  
Sultanpur.  
09.08.2020